

**Urgent repairs to Government Quarters in Sarojini Nagar, New Delhi**

10542. SHRI GYANESHWAR PRASAD YADAV: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that some quarters in GI and DG Blocks of Sarojini Nagar, New Delhi including row beginning from GI-797 were surveyed during October or November, 1978;

(b) whether some quarters specially upper flats only were either reported to be in dangerous condition or requiring extensive repairs to become habitable; and

(c) if so, what action has been taken in the matter, if no action has been taken as yet, whether Government would take immediate steps to make these quarters habitable for the inhabitants by undertaking extensive repairs after allotting the present occupants alternative accommodation in Sarojini Nagar before the rains set in to avoid any untoward happening?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir. Detailed survey of all the quarters in various Government colonies including Sarojini Nagar was conducted to assess the items of special repairs, improvement and requirement of funds.

(b) No, Sir.

(c) Does not arise in view of (b) above.

**Complaints against Medical Officer of I.I.T., Kanpur**

10543. SHRI MANOHAR LAL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a number of girl students had complained to the authori-

ties against the Medical Officer Incharge, I.I.T., Kanpur, who gave a short to a girl for dog bite of anti-rabic serum of more quantity than the required one which had a severe reaction on her;

(b) if so, facts of the case and action taken by the authorities in the matter;

(c) whether there is large-scale discontentment among the girl students against the Medical Officer Incharge on his behaviour with them; and

(d) if so, action proposed to be taken by the Government against the Medical Officer Incharge?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). A Statement is attached.

(c) No, Sir.

(d) Does not arise.

**Statement**

The IIT Kanpur has reported that a complaint regarding administering overdose of anti-rabic vaccine was received from the girl students of the Institute on 4th September, 1978. The matter was inquired into by a Professor of G.S.V.M. Medical College, Kanpur. According to the report given by the Professor, the dose given to the student was a correct daily dose and not excessive. The symptoms of Viral Hepatitis which the student developed after four days of starting ARV injections was a mere co-incident and not in any way related to ARV injections. It has been concluded in the report that there was no negligence on the part of the treating doctor who gave her the ARV injections.

The report was considered in the meeting of the Health Advisory Committee held on 23rd September, 1978 and accepted. The father of the girl was informed of the action taken in the matter.